File No. 1-1156/FSSAI/Imports/2014(Part-1)

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act, 2006)

(Imports Division)

FDA Bhawan, Kotla Road, New Delhi - 110002

The / 7, December, 2019

OFFICE ORDER

Subject: Notification of Authorised Officers under section 25 read with section 47(5) of FSS Act, 2006 and Regulation 13(1) of FSS (Import) Regulation, 2017- Reg.

In supersession of Office Order of even number dated 19.12.2016 notifying Dr Sheetal Gupta, Authorised Officer for jurisdiction of Mumbai Seaport and Airport, the Competent Authority hereby notifies Shri Sukant Chaudhary, Deputy Director as Authorised Officer for jurisdiction of Mumbai Seaport and Airport for imported food clearance process from the date of order till further orders in terms of the provisions contained in Section 47(5) of FSS Act, 2006 and Regulation 13(1) of FSS (Import) Regulation, 2017. The address and contact details of the Authorised Officer is given below:

Shri Sukant Chaudhary Authorised Officer, Mumbai Seaport and Airport

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety & Standards Act, 2006) 902,9th Floor, Hall Mark, Business Plaza,

Opposite Guru Nanak Hospital Bandra (East), Mumbai – 400051

Email: aomumbai@fssai.gov.in, airportfssai@gmail.com, seaportfssai@gmail.com Tel: 022-26420961/62/63

Dr. K U Methekar, Deputy Director, Western Region is appointed as the Link Officer for Shri Sukant Chaudhary and as such, will discharge the functions of Authorised Officer, for the jurisdiction as mentioned above in absence of Shri Sukant Chaudhary.

This issues with the approval of the Competent Authority.

(Dr Amit Sharma) Director (Imports) FSSAI, New Delhi

Copy for information to:

- 1. PPS to Chairperson, FSSAI
- 2. PSS to CEO, FSSAI, FSSAI
- 3. Executive Director (Compliance Strategy/Training)
- 4. Advisor (Standards)
- 5. Head (Regulations/Codex/International Cooperation)
- 6. Advisor (OA)
- 7. Director (Training / Consumer Grievances / Performance Management Unit)
- 8. Director (Social and Behavioral Change)
- 9. Head (RCD)
- 10. Head (GA/Legal)
- 11. Sr. Finance and Accounts Officer
- 12. Commissioner (SW), CBIC
- 13. CITO, FSSAI-HQ (for uploading on the FSSAI website)